

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
OA NO 621 OF 2023

IN THE MATTER OF:

Dr. Sanjay Kulshreshtra

Petitioner

Versus

State of UP & Ors

Respondent

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Municipal Corporation Agra (R4)

Through

Neeraj Kumar

Neeraj Kumar
D/2106/2005

1103 Nirmal Tower, Barakhamba Road
Connaught Place Delhi

Place : New Delhi

Date : 16.08.2024

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
OA NO 621 OF 2023

IN THE MATTER OF:

Dr. Sanjay Kulshreshtra

Petitioner

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Municipal Corporation Agra (R4)

Through

Neeraj Kumar
Neeraj Kumar
D/2106/2005

1103 Nirmal Tower, Barakhamba Road
Connaught Place Delhi

Place : New Delhi

Date : 08.08.2024

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 621 OF 2023

IN THE MATTER OF:

Dr. Sanjay Kulshreshtha

...Petitioner(s)

Versus

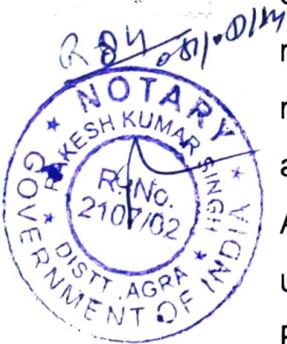
State of U.P. & Others

...Respondent(s)

REPLY ON BEHALF OF THE RESPONDENT NO. 4MOST RESPECTFULLY SHOWETH:

I, Ankit Khandelwal aged about 36 years, posted as Municipal Commissioner at Municipal Corporation Agra do hereby solemnly affirm and state as under:

1. That on behalf of Respondent No. 4 in the above mentioned matter, I am well conversant with the facts and circumstances of the present case and as such fully competent to swear this affidavit.
2. That I have read and understood the averments made by the Applicant in the synopsis, grounds and annexures enclosed with the Original Application (hereinafter referred to as "O.A.") herein and at the outset it is respectfully submitted that all averments/contentions/submissions made against the Answering Respondent in the present O.A. are denied unless specifically admitted by the Answering Respondent.
3. That the Respondent No. 4 is filing a short affidavit in this case and craves leave of this Hon'ble Tribunal to allow



the Respondents to file a detail affidavit if required in future.

PRELIMINARY SUBMISSION:

- I. That Respondent No. 4 is a Municipal Corporation.
- II. That the present Original Application has been registered based on the complaint filed by the Applicant on 11.07.2023 via email/post regarding mixing of sewage with that of ground water causing sewage mixed water through submersible or boring pumps in the houses of a large area of Agra region.
- III. That the Hon'ble National Green Tribunal vide its order dated 02.01.2024 passed in Original Application No. 621 of 2023 directed the respondents to file their reply/response. The relevant extracts of the aforesaid order dated 02.01.2024 are reproduced hereunder in verbatim:

"4. In view of the facts and circumstances of the case we consider it necessary to have the response from (1) State of Uttar Pradesh, through Chief Secretary, Government of Uttar Pradesh (2) U.P. Jal Nigam, through its Chairman, (3) Principal Secretary, Ground Water Department, Government of Uttar Pradesh (4) Commissioner, Municipal Corporation, Agra, (5) District Magistrate, Agra, and (6) UPPCB, through its Member Secretary



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who stand impleaded as respondents No. 1 to 6.”

The relevant extracts of the order dated 02.05.2024 passed by the Hon'ble Tribunal are reproduced hereunder in verbatim:

“4. ...On the other hand, the State and its instrumentalities are under constitutional and statutory obligations to ensure compliance with environmental norms and, therefore, the State and its instrumentalities have to ensure submission of their replies/response with relevant details and also their representation through duly authorised representatives/Counsel before this Tribunal...”

In compliance of the above reply/response on behalf of Respondent No. 4/ Municipal Commissioner, Municipal Corporation Agra is submitted for kind perusal and further action.

IV. That the Hon'ble Tribunal vide order dated 02.01.2024 passed in O.A. No. 621 of 2023 constituted a Joint Committee to verify the factual position and suggest appropriate remedial action.

V. That in compliance of the aforesaid order dated 02.01.2024 a Joint Committee was formed which visited the said area in question on 19.01.2024 to verify the factual position. It is submitted that as per the Joint Committee Report, no episode regarding leakage of



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sewage from the sump wells has been reported. The relevant extracts of the Joint Committee Report dated 19.02.2024 are reproduced hereunder in verbatim:

"Shri Bhupendra Kumar, Project Manager informed that there are two sump wells of 45 Feet & 65 Feet depth at 36MLD Main Pumping Station (MPS) where the domestic sewage is collected and pumped to 36MLD STP for treatment. No episode regarding leakage of sewage from the sump wells have been reported.

At the time of inspection 36MLD MPS was found operational. Two ground water samples have been collected from the submersible located at MPS and near by area (1) Ground water of submersible 36MLD MPS Premises (2) Ground water of sample from Khatter Cold near 36MLD MPS, Joint Committee also visited 36MLD STP at the time of inspection STP was operational and one ground water sample was collected from the submersible located at STP and one ground water sample was collected from the handpump located near 36MLD STP"

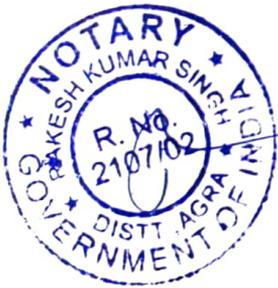


A true copy of the Joint Committee Report dated 19.02.2024 which was submitted before the Hon'ble Tribunal on 21.02.2024 is annexed herewith and marked as **ANNEXURE R/1** (Page no. to)

VI. That in compliance of the recommendation of the Joint Committee report which was submitted in Hon'ble National Green Tribunal on dated 21-02-2024, it is submitted that on an average 381 MLD Water supply is being done to approx. 12 Lacs population from two water treatment plants established in Agra City. In which 309 MLD Ganga Water is being supplied through Rapid Sand Filter Plant and 72 MLD Yamuna Water is being supplied through MBBR Plant. Drinking water in Agra City is being provided in various areas of Agra City through 30 Zonal Pumping Station, 30 Over Head Tanks & 29 Under Ground Reservoir.

A true copy of details of water supply in various regions of Agra City through Department of Drinking Water and Sanitation, Municipal Corporation, Agra (*Jalkal Vibhag, Nagar Nigam Agra*) is annexed herewith and marked as **ANNEXURE R/2** (Page No. to).

VII. That if a complaint regarding supply of dirty water/contaminated water is received in the office, it is immediately resolved. From various places in Agra City Ortho Tolidine Test is done daily by collecting water samples by the Employees of water supply department. A part from the above fortnightly water samples collected from water treatment plant is also being sent to State Health Institute, Lucknow for the analysis of Bacterial & Chemical Tests.



A true copy of the recent analysis report of water quality by the State Health Institute, Lucknow is annexed herewith and marked as **ANNEXURE R/3** (Page No. to)

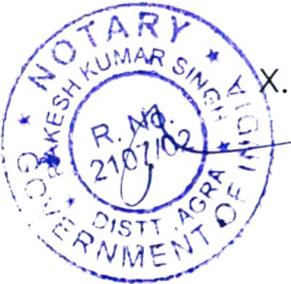
VIII. That under JICA (Japan International Corporation Agency) assisted Gangajal Project, tender of Agra Water Supply Scheme, 24x7 Water Supply Project in 2 pilot zone (Sikandra North & Swamibagh Dayalbagh area) of Rs. 98.82 Cr has been finalised and awarded to M/s R.G.I. TAPI (JV). The work is being executed by U.P. Jal Nigam (Urban), Agra.

IX. That apart from the above, to provide surface water in Agra City, Uttar Pradesh Jal Nigam has sent CWAP under AMRUT 2.0 Programme to State Government.

A true copy of the details of the aforesaid project are annexed herewith and marked as **ANNEXURE R/4** (Page No.).

X. That it is pertinent to mention that the ground water of the Agra City is saline in nature and is not being used for drinking purpose. The ground water is used for other purposes/ activities such as washing, bathing etc.

XI. That I have read and understood the contents of the Counter Affidavit and the same are true and correct to the best of my knowledge and belief and are based on the perusal of the record.

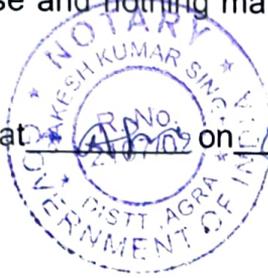


[Signature]
DEPONENT

VERIFICATION:

I, the above named deponent do hereby verify that the contents of my above counter affidavit are true and correct to my knowledge and based on the record of the case. No part of it is false and nothing material has been concealed therefrom.

Verified at Agra on 18 day of August, 2024.



[Signature]
DEPONENT



R. 84
08/08/24

Ankit Khandekar
Explains to me
The Deponent who solemnly affirms
on oath identified by *[Signature]*
on This Day *08.08.24*
Received Rs *35*

R. K. SINGH
08/08/24



सूचना

- आधार पहचान का प्रमाण है, नागरिकता का नहीं।
- पहचान का प्रमाण ऑनलाइन प्रमाणीकरण द्वारा प्राप्त करें।

INFORMATION

- Aadhaar is proof of identity, not of citizenship
- To establish identity, authenticate online.

Ref: 1406/16A-1026051/1026000-1

SH79010457051



आपक

16A/1026051

- आधार देश भर में मान्य है।
- आधार भविष्य में सरकारी और गैर-सरकारी सेवाओं का लाभ उठाने में उपयोगी होगा।
- Aadhaar is valid throughout the country.
- Aadhaar will be helpful in availing Government and Non-Government services in future.

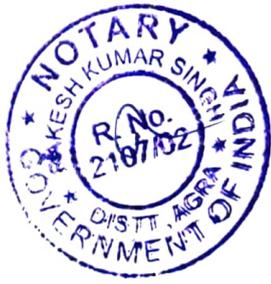


भारतीय विशिष्ट पहचान प्राधिकरण
Unique Identification Authority of India

71. 71.



का अधिकार



ATTESTED
08/08/2014
Rakesh Kumar Singh
Reg. No. 2107102, Gazetted Officer
Distt. Notary, AGRA

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 621 OF 2023

ANNEXURE No. 01

IN THE MATTER OF:

Dr. Sanjay Kulshreshtha

...Petitioner(s)

Versus

State of U.P. & Others

...Respondent(s)



Annexure 1

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Joint Committee Report in the matter of O.A No. 621 of 2023 Dr. Sanjay Kulshreshtra V/s State of Uttar Pradesh & Ors.

In the aforesaid matter, applicant Dr. Sanjay Kulshreshtra has submitted in the application that water from submersible pump is coming mixed with sewage causing serious threat of widespread sewage/fecal borne-diseases in a large area of city. This sewage contaminated water is not only coming through bore well of submersible pump but also in taps of municipal water supply. The cause of this mixing of sewage with ground water is considered to be the fault in the Sewage Treatment Plant (STP) of 36 MLD capacity which has 65 feet deep sump well that collects sewage and probably this sewage has leaked to soil. Mixing of sewage with tap water have been reported in past also. However, mixing of sewage with ground water is a serious threat to fecal contamination of a large water table risking a large population. The silt of sewage is not being properly disposed of as most of it is being dumped to Yamuna River.

Hon'ble National Green Tribunal was pleased to pass the direction on dated 02.01.2024 in the above O.A No. 621 of 2023 (Dr. Sanjay Kulshreshtra V/s State of Uttar Pradesh & Ors). The relevant part of the order is as below: -

"5. In view of the averments made in the application, we also consider it appropriate that a Joint Committee be constituted to verify the factual position and suggest appropriate remedial action. Accordingly, we constitute a Joint Committee comprising of representatives of Central Groundwater Authority, U.P. State Ground Water Authority, the District Magistrate, Agra, Commissioner, Municipal Corporation, Agra, and Uttar Pradesh Pollution Control Board (UPPCB) and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position and suggest appropriate remedial action. The State PCB will be the nodal agency for coordination and compliance. Factual and Action taken Report may be submitted within one month by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF."

As per the Hon'ble National Green Tribunal order dated 02.01.2024 Joint Committee was formed having member of Central Ground Water Authority, U.P Ground Water Department, Municipal Corporation, Agra, District Administration and State PCB as a Nodal Agency for coordination and compliance.

1. Shri Jagdamba Prasad, Scientist-D has been nominated on behalf of Central Ground Water Board, Northern Region, Bhujal Bhawan, Lucknow. (Annexure-1)
2. Shri Shivam Dwivedi, Assistant Engineer/Nodal Officer, District Ground Water Management Council, Agra has been nominated on behalf of Ground Water Department, U.P, Lucknow. (Annexure-2)



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3. Additional Municipal Commissioner-1, G.M, Jalkal and Environment Engineer, Municipal Corporation, Agra has been nominated by Municipal Commissioner, Municipal Corporation, Agra. (Annexure-3)
4. City Magistrate has been nominated by District Magistrate, Agra (Annexure-4)
5. Regional, Officer, Agra has been nominated as a member on behalf of State Pollution Control Board vide letter dated 10.01.2024. (Annexure-5)

Letter has been sent by E-mail dated 16.01.2024 to all the committee members including Dr. Sanjay Kulshreshtra (Applicant) regarding proposed inspection of the site on dated 19.01.2024 to verify the factual position. (Annexure-6) The Joint Committee visited the said area on dated 19.01.2024.

On the date of inspection Regional Officer, U.P Pollution Control Board, Agra contacted Dr. Sanjay Kulshreshtra on his mobile no-9897078456 to be available for the Joint Committee inspection. Dr. Sanjay Kulshreshtra informed that he is busy in operation, so he is not able to attend the inspection and agreed that Joint Committee may proceed their inspection.

36MLD Main Pumping Station (MPS) and Sewage Treatment Plant (STP) is being operated and maintained by Construction and Design Services, U.P Jal Nigam, Agra. At the time of inspection Shri Bhupendra Kumar, Project Manager, Shri Wasif Kirmani, Resident Engineer, Construction and Design Services, U.P Jal Nigam, Agra were also present.

Project Manager informed that 36MLD Main Pumping Station (MPS) and Sewage Treatment Plant (STP) has been made by Construction and Design Services, U.P Jal Nigam, Agra on behalf of Agra Development Authority and constructed by M/s Awadh Developers (P) Ltd., New Delhi. The construction work has been started in the year 2011 and was commissioned in the year 2016 which caters the domestic sewage of Shastripuram, Awas Vikas Colony and Jagdishpura area. The domestic sewage is collected at 36MLD Main Pumping Station (MPS) through gravity by the sewer line which is further pumped with the help of 180HP motors (05 Nos.) to 36MLD STP for treatment.

Shri Bhupendra Kumar, Project Manager informed that there are two sump wells of 45 Feet & 65 Feet depth at 36MLD Main Pumping Station (MPS) where the domestic sewage is collected and pumped to 36MLD STP for treatment. No episode regarding leakage of sewage from the sump wells have been reported.

At the time of inspection 36MLD MPS was found operational. Two ground water samples have been collected from the submersible located at MPS and near by area (1) Ground water of submersible 36MLD MPS Premises (2) Ground water of sample from Khatter Cold near 36MLD MPS. Joint Committee also visited 36MLD STP at the time of inspection STP was operational and one ground water sample was collected from the submersible located at STP and one ground water sample was collected from the



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handpump located near 36MLD STP. Relevant Photographs taken during sampling is annexed as (Annexure-7).

Analytical results of ground water are depicted in table-I

S No	Location of Ground water Sample	pH	Colour (Haz/zn)	TDS (mg/l)	CaCO ₃ (mg/l)	Ca (mg/l)	Mg (mg/l)	Parameters						Zn (mg/l)	Total Coliform
								Cl (mg/l)	NO ₃ (mg/l)	Cr (mg/l)	Cu (mg/l)	Cd (mg/l)	Pb (mg/l)		
1.	Ground water of submersible 36MLD (MPS Premises)	7.5	Colour less	1962	380	220	160	530	79	ND	0.0013	ND	ND	ND	ND
2	Ground water of sample from Khatter Cold near 36MLD MPS	7.6	Colour less	1726	450	280	170	476	95.3	ND	0.0013	ND	ND	0.0797	ND
3.	36MLD STP Premises	7.2	Colour less	682	380	206	174	778	49.5	ND	0.0013	ND	ND	0.1221	ND
4.	Hand Pump near 36MLD STP	7.6	Colour less	286	290	166	124	128	22.3	ND	0.0121	ND	ND	0.3214	ND
Standards. As per IS10500															
Acceptable Limit		6.5 - 8.5	5	500	200	75	30	250	45	0.05	0.05	0.003	0.01	5	Not Detectable
Permissible Limit in the Absence of Alternate Source		No Relaxation	15	2000	600	200	100	1000	No Relaxation	No Relaxation	1.5	No Relaxation	No Relaxation	15	

**TDS-Total Dissolved Solids, CaCO₃-Total Hardness, Ca-Calcium, Mg-Magnesium, Cl-Chloride, NO₃-Nitrate, Cr-Chromium, Cu-Copper, Cd-Cadmium, Pb-Lead, Zn-Zinc, TC-Total Coliform

Based on the inspection and analytical results major observations and recommendation are summarized as under:

1. 36MLD MPS was operational and sewage collected in the sump wells was being transferred through motors to 36MLD Sewage Treatment Plant.
2. 36MLD Sewage Treatment Plant based on Sequential Batch Reactor (SBR) Technology was operational and treated effluent is being discharge in irrigation canal.
3. Calcium (Ca) at 03 locations is exceeding the permissible limit, Magnesium (Mg) at 04 locations are exceeding the permissible limit, Nitrate (NO₃) at 03



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- locations are exceeding the Acceptable Limit. No fecal contamination is found in the ground water samples.
4. During the inspection, it was observed that there could be several other reasons for the ground water contamination. Detail study is required to find out the geogenic contamination and anthropogenic pollution. Others basic parameter and trace metals analysis are required with proper ground water sampling.
 5. As per Ground Water Resource Estimation (GWRE) 2023, the Bichpuri block and Agra City are in Over-exploited category and stages of ground water extraction are 170.41 % and 113.90% respectively.
 6. As per previous study ground water is not suitable for human consumption due to high contamination of Nitrate and Fluoride and trace elements with high salinity. Limited fresh water pockets available in the city area and blocks.
 7. In view of over exploitation, limited availability of fresh water pockets and poor quality of ground water, it is recommended that drinking water supply should be supplied through surface water for sustainable development and ground water may be used in other domestic and industrial purpose.

The Joint Report is being submitted for your kind perusal and necessary action.

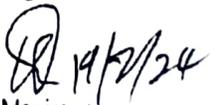

19/02/24
Regional Officer,
U.P Pollution Control Board
Agra


19/02/24
Environment Engineer,
Municipal Corporation,
Agra

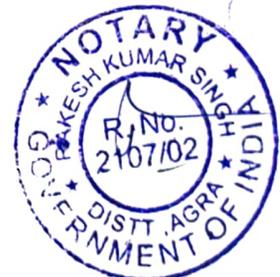

G.M Jalkal
Municipal Corporation,
Agra


19/02/24
Assistant Engineer,
District Ground Water
Management Council,
Agra

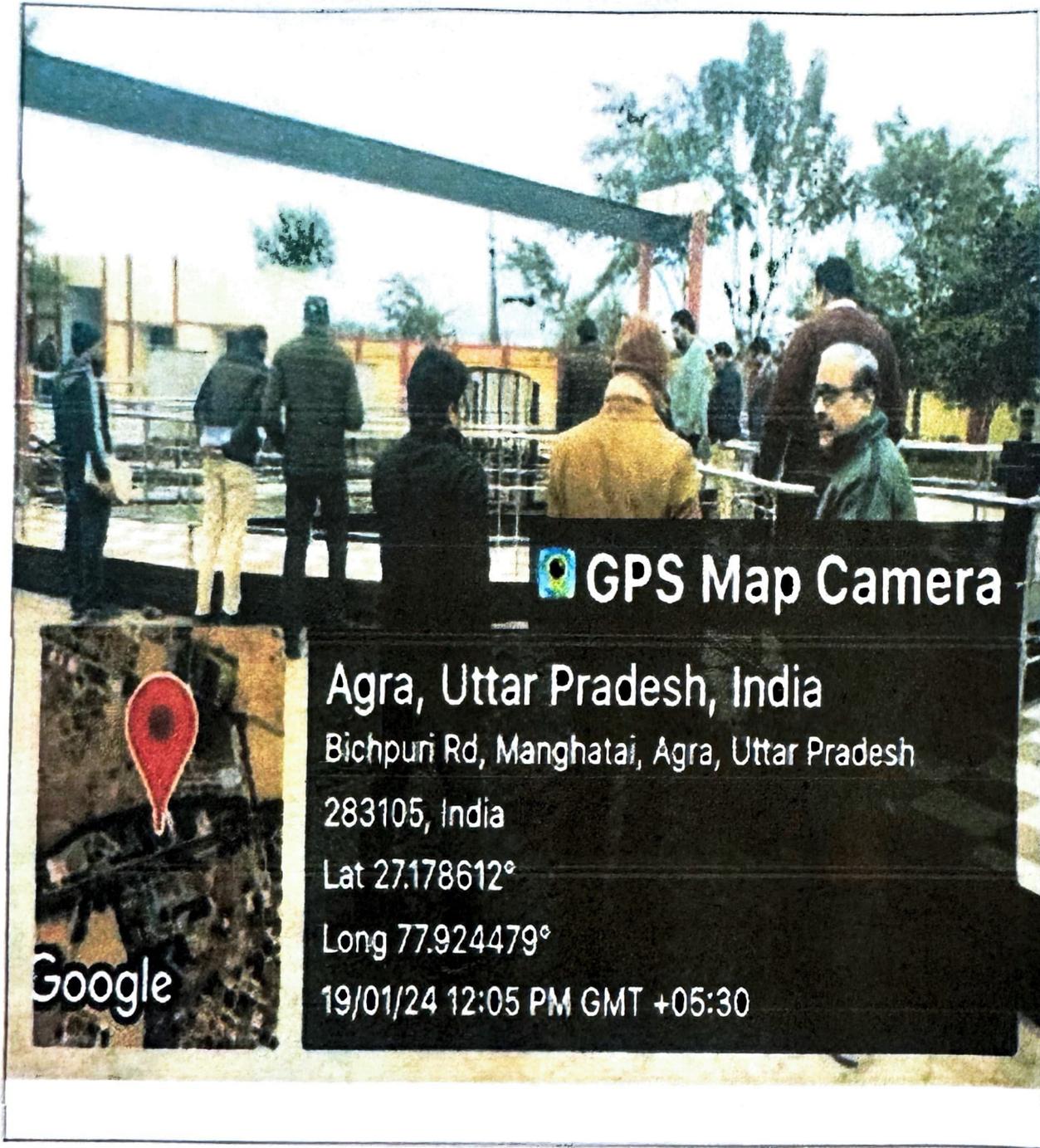

19/02/24
Scientist-D,
Central Ground Water Board,
Northern Region
Lucknow


19/02/24
City Magistrate,
Agra


19.02.24
Addl. Municipal Commissioner,
Municipal Corporation,
Agra

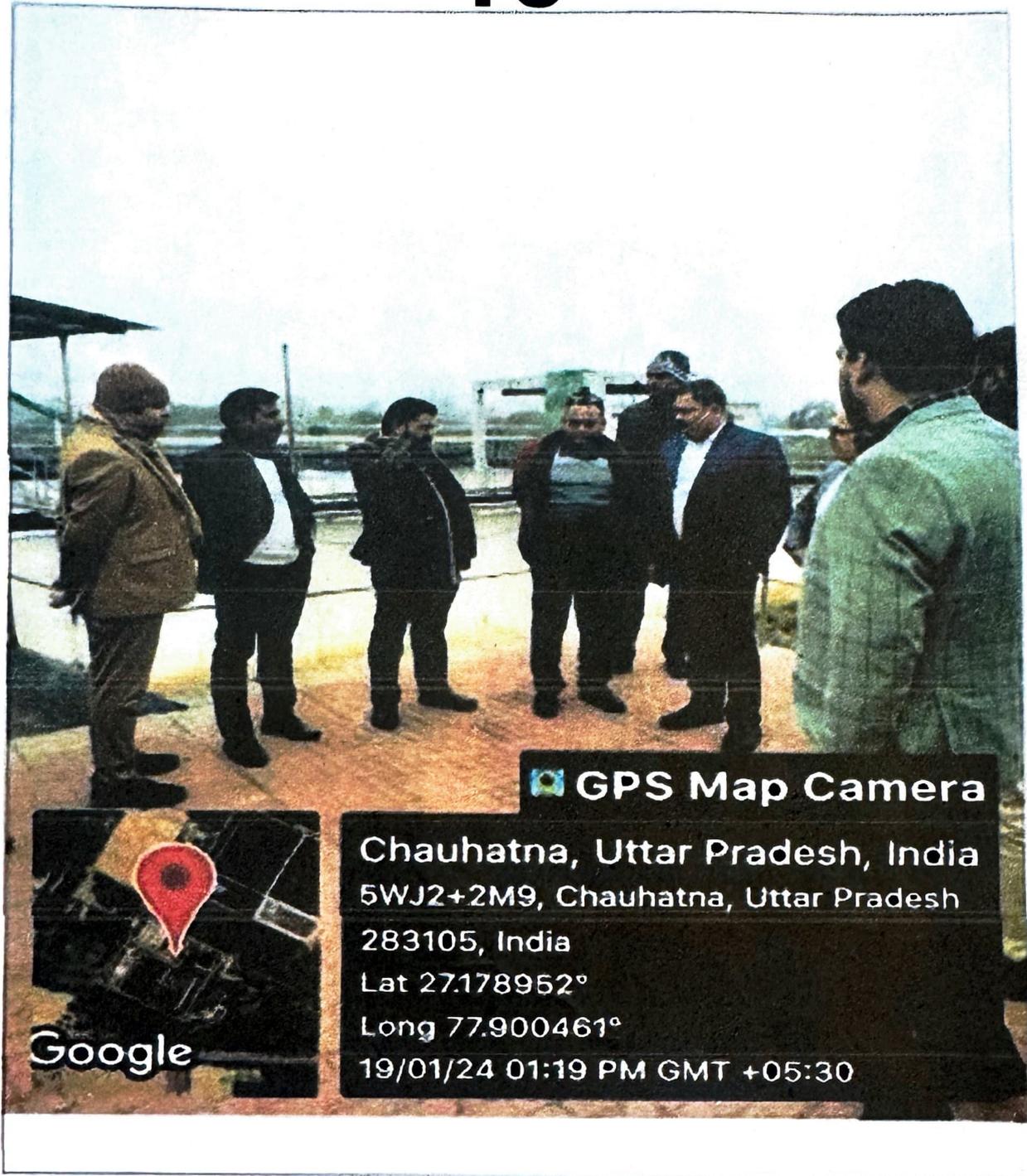






NOTARY
RAKESH KUMAR SINGH
R. MS
2107102
GOVERNMENT OF INDIA
DISTT. AGRA

19/01/24

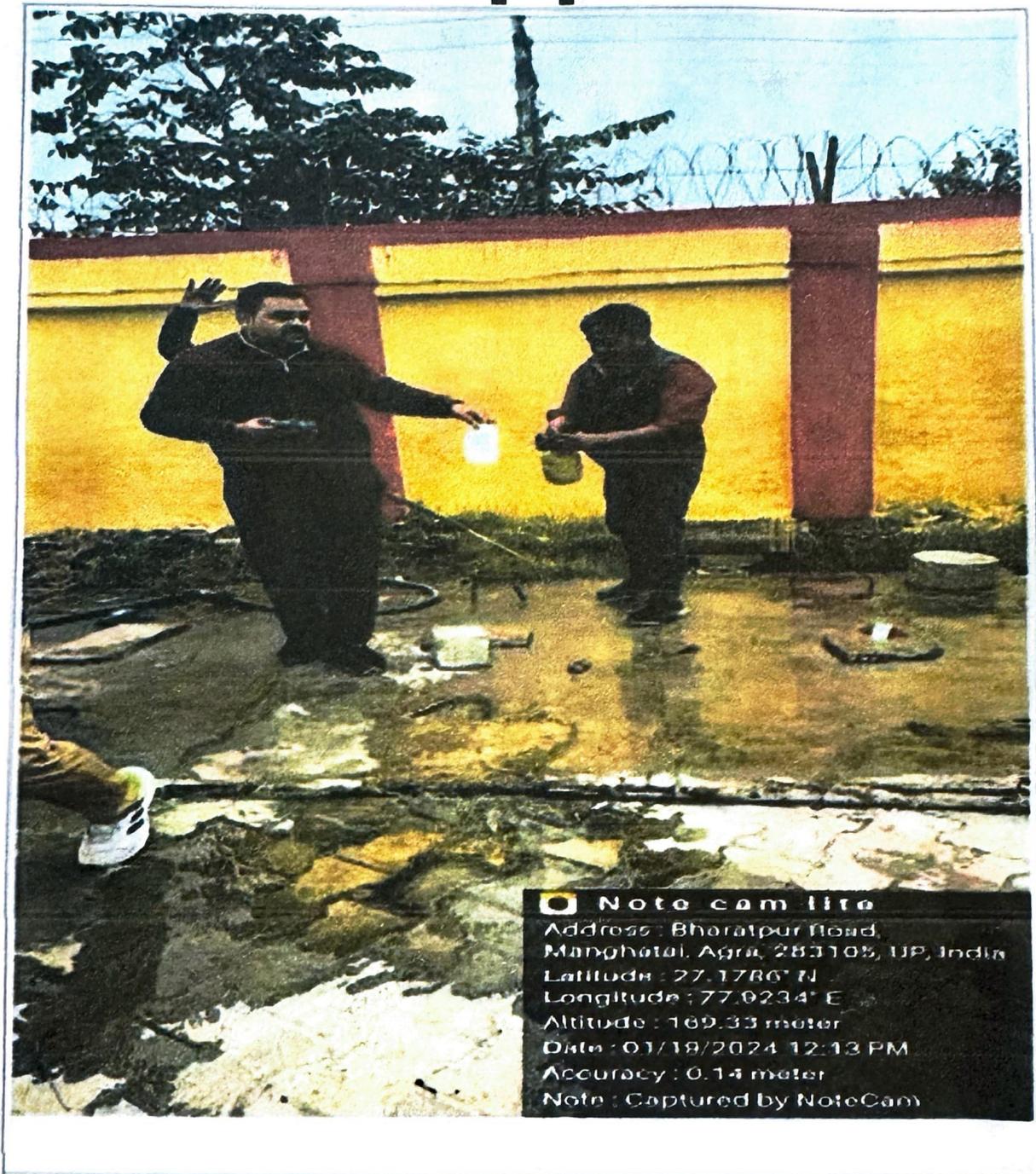


 **GPS Map Camera**

Chauhatna, Uttar Pradesh, India
5WJ2+2M9, Chauhatna, Uttar Pradesh
283105, India
Lat 27.178952°
Long 77.900461°
19/01/24 01:19 PM GMT +05:30



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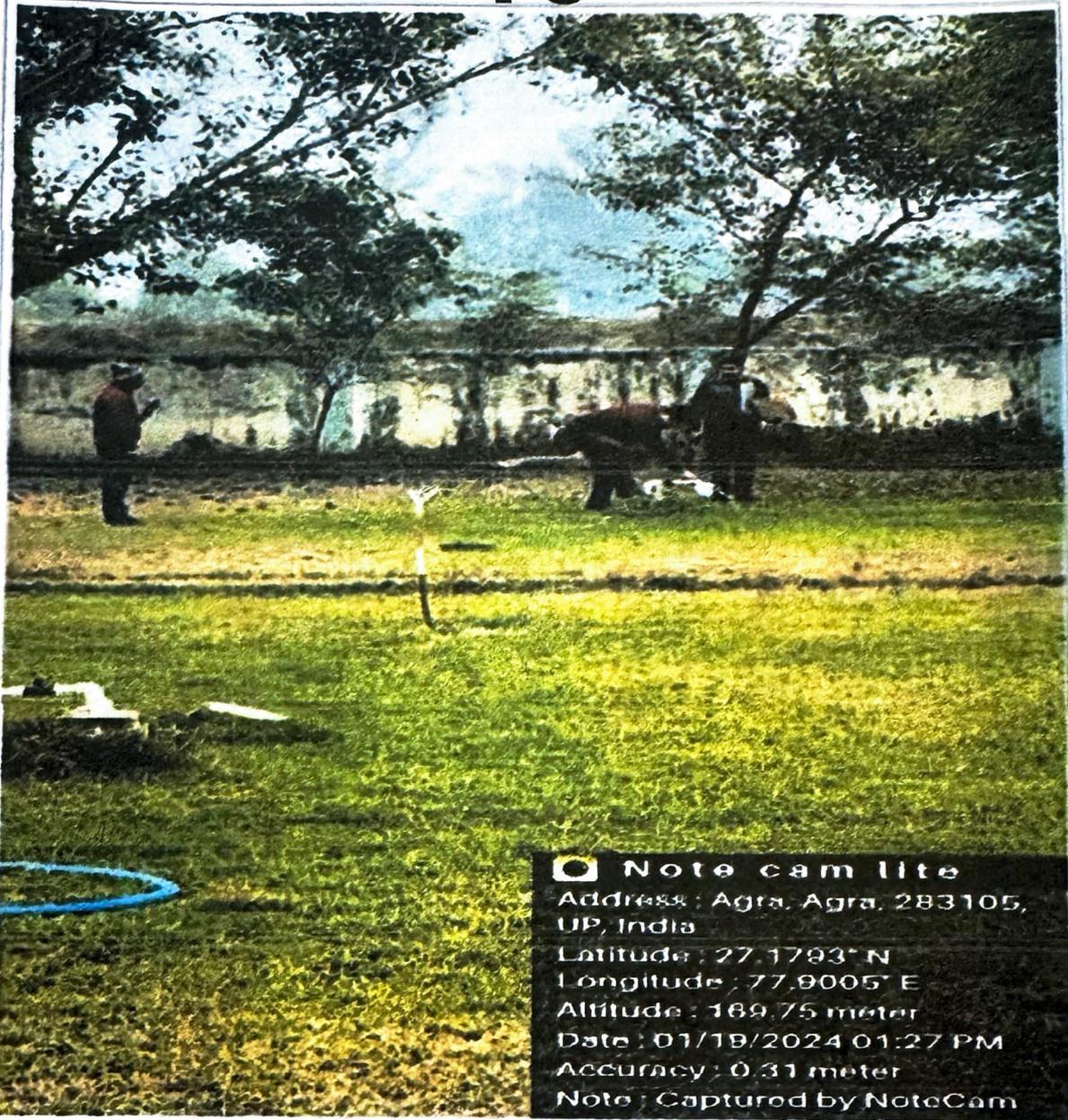


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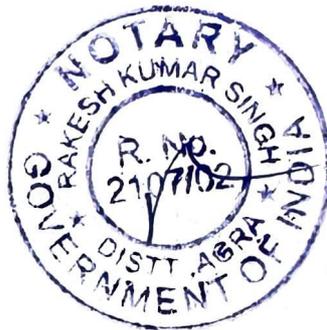
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2107/02
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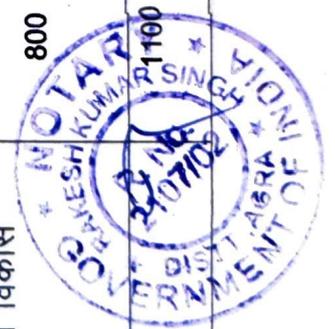
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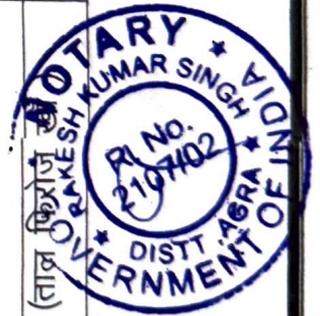
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जलकल विभाग, नगर निगम, आगरा
क्रियाशील शिरोपरि जलाशयों (ओ०एच०टी०) / भूमिगत जलाशय (सी०डब्लू०आर०) का विवरण

क्र. सं.	शिरोपरि जलाशय (ओ०एच०टी०)	क्षमता (कि०ली०)	निर्माण वर्ष	भूमिगत जलाशय (सी०डब्लू०आर०)	क्षमता (कि०ली०)	निर्माण वर्ष	टिप्पणी
1	2	3	4	5	6	7	8
1	निर्मय नगर (सिकन्दरा- I, एन. एच.-2 नॉर्थ)	1500	2002	निर्मय नगर (सिकन्दरा- I, एन. एच.-2 नॉर्थ)	400	2002	
2	लॉयर्स कॉलोनी	2000	2002	लॉयर्स कॉलोनी	1030	2002	
3	अदनबाग एक्सटेंशन	2100	2010	हलवाई की बगीची (सिकन्दरा साउथ)	4800	1996	
4	केदार नगर (शाहगंज- III)	2300	2002	सूर्य नगर	3490	1985	
5	लोहामण्डी	1190	1965	संजय प्लेस	6900	1985	
6	सुभाष पार्क (नाई की मण्डी)	2300	2011	केदार नगर (शाहगंज- III)	605	2002	
7	सिकन्दरा वाटर वर्क्स कैम्पस	2450	2012	सुभाष पार्क (नाई की मण्डी)	600	2011	
8	बोदला- II (आवास विकास सेक्टर-2बी)	1200	2002	सिकन्दरा- II जलकल कैम्पस	650	2011	
9	बोदला- III (आवास विकास सेक्टर-9बी)	800	2002	बोदला- II आवास विकास सेक्टर-2बी	400	2002	
10	मण्डी सईद खां		1965	बोदला- III आवास विकास सेक्टर-9बी	300	2002	



क्र. सं.	शिरोपरि जलाशय (ओपएचटी)	क्षमता (कि०ली०)	निर्माण वर्ष	भूमिगत जलाशय (सी०डब्लू०आर०)	क्षमता (कि०ली०)	निर्माण वर्ष	टिप्पणी
1	2	3	5				
11	मोती कटरा	1100	1965	बृज विहार	700	2005	
12	डिफेंस स्टेट (बुन्दू कटरा)	750	1975	ताजगंज-ए (New)	2575	2000	
13	ट्रांस यमुना- I। नियर एन.एच.-2	1500	2002	ताजगंज-1बी	2750	2000	
14	नरायच (नगला जमुनी)	1900	2010	ट्रांस यमुना- I। नियर एन.एच.-2	2800	2002	
15	कालिन्दी विहार सेक्टर-ए (बजरंग नगर)	2000	2011	ट्रांस यमुना- I। नियर एन.एच.-2	800	1995	
16	कालिन्दी विहार सेक्टर-सी (काशीराम योजना)	750	2010	कालिन्दी विहार सेक्टर-बी	950	2001	
17	कमला नगर	750	1975	नाऊ की सराय नलकूप योजना	1200	2015	
18	बृज विहार	2100	2005	लोहाण्डी	4540	1985	
19	छत्ता (काला महल)	1360	1965	शाहगंज- I। (अर्जुन नगर के निकट)	4540	1975	
20	रकाबागंज	1180	1975	बोदला- I (केशवकुंज)	3800 (1900+1900)	1975	
21	छीपीटोला	1500	1950	शाहगंज- I (तहसील के सामने)	8500 (4500+4000)	1975	
22	मधु नगर (ताज फिरोज)	2250	2006	रकाबागंज (Old)	4300	1975	



क्र. सं.	शिरोपरि जलाशय (ओएचटी)	क्षमता (कि०ली०)	निर्माण वर्ष	भूमिगत जलाशय (सी०डब्ल्यूआर०)	क्षमता (कि०ली०)	निर्माण वर्ष	टिप्पणी
1	2	3	5				
23	बोदला-1 (केशव कुंज)	1180	1975	कोतवाली	3150 (2150+1000)	1975	
24	कालिन्दी बिहार सेक्टर-बी	1000	1995	नौलखा	7950	1975	
25	कोतवाली	1650	1950	ताजगंज-1 (Old)	2750	1975	
26	आवास विकास सेक्टर-15	1200	1991	आवास विकास सेक्टर-15	1200	1991	
27	आवास विकास सेक्टर-4	1200	1991	आवास विकास सेक्टर-4	1200	1991	
28	आवास विकास सेक्टर-2	1200	1991	आवास विकास सेक्टर-2	1200	1991	
29	आवास विकास सेक्टर-9ए	1200	1991	आवास विकास सेक्टर-9ए	1200	1991	
30	संजय प्लेस	1000	1950				



RP

राज्य स्वास्थ्य संस्थान, उ०प्र०

सेक्टर-सी, अलीगंज, नेहरू बाल वाटिका के पीछे, लखनऊ

कार्यालय महाप्रबंधक जलकल विभाग नगर निगम, आगरा से प्राप्त जल के रसायनिक विश्लेषण का परिणाम

द्वारा एकत्रित/ द्वारा भेजा गया	चौफ कमिस्ट
एकत्र करने का दिनांक	14-03-2024
प्राप्त होने का दिनांक	15-03-2024
विश्लेषण का दिनांक	18-03-2024
जल प्राप्ति का स्थान	पीपीएम (मु०)
भौतिक लक्षण	पारदर्शी
प्रतिक्रिया	हल्का क्षारीय
असंयोजित एवं लवणीय तिक्तता भाग (फ्री एवं सेलाईन अमोनिया) पीपीएम	0.001
एल्ब्यूमेनाइड अमोनिया पीपीएम	0.001
37 से०ग्रे० पर 3 घण्टे में अवशोषित जारक भाग(आक्सीजन एब्जॉर्ब) पीपीएम	0.1
सांद्र विलयन में समस्त भाग(सालिडस इन साल्यूशन टोटल) पीपीएम	362.0
सांद्र विलयन में अनुत्पत भाग(सालिडस इन साल्यूशन फिक्स्ड) पीपीएम	218.0
सांद्र विलयन में उत्पत भाग(सालिड्स इन साल्यूशन वोलेशन) पीपीएम	148.0
प्रज्वलन पर रूप	नो चारिंग
सम्पूर्ण कठोरता भाग पीपीएम	216.0
स्थायी कठोरता भाग पीपीएम	110.0
अस्थायी कठोरता भाग पीपीएम	106.0
क्लोराईड्स पीपीएम	48.0
नाइट्राईट्स पीपीएम	नहीं
नाइट्रेट्स पीपीएम	0.2
फ्लोराइड पीपीएम	0.3
रेजीडुअल क्लोरीन पीपीएम	नहीं
अभ्युक्ति	पेय योग्य

संख्या -565/W

सूचनाएं एवं आवश्यक कार्यवाही हेतु प्रेषित -

- 1- कार्यालय महाप्रबंधक जलकल विभाग नगर निगम, आगरा ।
- 2- मुख्य चिकित्सा अधिकारी, आगरा ।
- 3- नगर स्वास्थ्य अधिकारी, नगर निगम/नगर पालिका, आगरा ।

वरिष्ठ सैवो टेक्नीशियन

राज्य स्वास्थ्य संस्थान, उ०प्र०,
लखनऊ।

अपर निदेशक,

राज्य स्वास्थ्य संस्थान, उ०प्र०
लखनऊ।

कार्यालय महाप्रबन्धक जलकल विभाग नगर निगम आगरा से प्राप्त जल के रसायनिक विश्लेषण का परिणाम

द्वारा एकत्रित/द्वारा भेजा गया	संयुक्त टीम
एकत्र करने का दिनांक	23-04-2024
प्राप्त होने का दिनांक	24-04-2024
विश्लेषण का दिनांक	25-04-2024
जल प्राप्ति का स्थान	8 बी०टी० पम्प (मु०)
भौतिक लक्षण	पारदर्शी
प्रतिक्रिया	हल्का क्षारीय
असंयोजित एवं लवणीय तिक्ताति भाग(फ्री एवं सेलाईन अमोनिया) पी०पी०एम०	नहीं
शिवत्याभ तिक्ताति भाग(एल्ब्यूमिनाइड अमोनिया) पी०पी०एम०	नहीं
उ० से० ग्रे० पर ३ घण्टे में अवशोषित जा सकने वाला भाग(आक्सीजन एब्जॉर्ब) पी०पी०एम०	नहीं
सांद्र विलयन में समस्त भाग(सालिड्स इन साल्यूशन टोटल) पी०पी०एम०	136.0
सांद्र विलयन में अनुत्पत्. भाग(सालिड्स इन साल्यूशन फिक्स्ड) पी०पी०एम०	72.0
सांद्र विलयन में उत्पत्. भाग(सालिड्स इन साल्यूशन वोलेशन) पी०पी०एम०	64.0
प्रज्वलन पर रूप	नो चारिंग
सम्पूर्ण कठोरता भाग पी०पी०एम०	96.0
स्थायी कठोरता भाग पी०पी०एम०	72.0
अस्थायी कठोरता भाग पी०पी०एम०	24.0
क्लोराईड्स पी०पी०एम०	24.0
नाइट्राईड्स पी०पी०एम०	नहीं
नाइट्रेट्स पी०पी०एम०	नहीं
फ्लोराइड पी०पी०एम०	0.3
रेजीड्युअल क्लोरीन पी०पी०एम०	0.5
अभ्युक्ति	पेय योग्य

संख्या -30/W/235

सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

- 1- कार्यालय महाप्रबन्धक जलकल विभाग नगर निगम आगरा ।
- 2- मुख्य चिकित्सा अधिकारी, आगरा ।
- 3- नगर स्वास्थ्य अधिकारी, नगर निगम/नगर पालिका, आगरा ।

दिनांक: 25-04-2024

[Signature]
वरिष्ठ लेब टेक्नीशियन,
राज्य स्वास्थ्य संस्थान, उ०प्र०,
लखनऊ ।



[Signature]
अपर निदेशक,
राज्य स्वास्थ्य संस्थान, उ०प्र०
लखनऊ ।

[Signature]

राज्य स्वास्थ्य संस्थान, उ०प्र०,
सेक्टर-सी, अलीगंज, नेहरू बाल वाटिका के पीछे, लखनऊ

कार्यालय महाप्रबन्धक जलकल विभाग नगर निगम आगरा से प्राप्त जल के रसायनिक विश्लेषण का परिणाम द्वारा एकत्रित/द्वारा भेजा गया

द्वारा एकत्रित/द्वारा भेजा गया	सेयुक्त टीम
एकत्र करने का दिनांक	27-02-2024
प्राप्त होने का दिनांक	27-02-2024
विश्लेषण का दिनांक	29-02-2024
जल प्राप्ति का स्थान	पलोमोर पम्प(मु०)
भौतिक लक्षण	पारदर्शी
प्रतिक्रिया	हल्का क्षारीय
असंयोजित एवं लवणीय तिक्ताति भाग(फ्री एवं सेलाईन अमोनिया) पी०पी०एम०	नहीं
शिवत्याभ तिक्ताति भाग(एल्ब्यूमिनाइड अमोनिया) पी०पी०एम०	नहीं
37 से०ग्रे० पर 3 घण्टे में अवशोषित जायक भाग(आक्सीजन एब्जार्ब) पी०पी०एम०	नहीं
सांद्र विलयन में समस्त भाग(सालिड्स इन साल्यूशन टोटल) पी०पी०एम०	336.0
सांद्र विलयन में अनुत्पत भाग(सालिड्स इन साल्यूशन फिक्स्ड) पी०पी०एम०	258.0
सांद्र विलयन में उत्पत भाग(सालिड्स इन साल्यूशन वोलेशन) पी०पी०एम०	78.0
प्रज्वलन पर रूप	नो चारिग
सम्पूर्ण कठोरता भाग पी०पी०एम०	112.0
स्थायी कठोरता भाग पी०पी०एम०	68.0
अस्थायी कठोरता भाग पी०पी०एम०	44.0
क्लोराईड्स पी०पी०एम०	32.0
नाईट्राईट्स पी०पी०एम०	नहीं
नाइट्रेट्स पी०पी०एम०	नहीं
फ्लोराईड पी०पी०एम०	0.3
रेजीडुअल क्लोरीन पी०पी०एम०	0.2
अभ्युक्ति	पेय योग्य

संख्या -541/W 9540

सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

- 1- कार्यालय महाप्रबन्धक जलकल विभाग नगर निगम आगरा।
- 2- मुख्य चिकित्सा अधिकारी, आगरा।
- 3- नगर स्वास्थ्य अधिकारी, नगर निगम/नगर पालिका, आगरा।

[Signature]
वरिष्ठ लेब टेक्नीशियन,
राज्य स्वास्थ्य संस्थान, उ०प्र०,
लखनऊ।



दिनांक: 04-3-24

[Signature]
अपर निदेशक,
राज्य स्वास्थ्य संस्थान, उ०प्र०,
लखनऊ।

[Signature]

राज्य स्वास्थ्य संस्थान, उत्तर प्रदेश, अलीगंज, लखनऊ

महाप्रबन्धक, जलकल विभाग नगर निगम आगरा से लिये गये पानी के नमूनों की जीवाणु का परिणाम
ना एकत्र करने वाले व्यक्ति का नाम तथा पद - डा० दीपक सिंह चीफ कीमिस्ट

क्रम संख्या	एकत्र करने का दिनांक तथा समय	प्राप्त होने का दिनांक तथा आपन (इनाकुलेशन)	जल प्राप्ति का स्थान	घास पर के पड़ल का गणन प्रति मिली लीटर पानी (Colony count on Nut. Agar)		प्रत्येक परखनली में रखे गये जल की मात्रा रखी गई परखनली की संख्या	Presumptive coliform count				अति संभाव्य कोलीफार्म संख्या / 100 मिलीली (एमपीएन) कोलीफार्म / 100 मिलीली)	इंफोर्मेशन एगार रिपोर्ट / 24 घंटे 37°C	असंयोजित या अवशिष्ट नीरली भाग 10 लाख में (Residual Chlorine) P.P.M.	अभ्युक्ति
				48 घंटे में 37 से०से० तापमानपर	72 घंटे में कमरे के तापमानपर		50 मि० ली०	10 मि० ली०	1 मि० ली०					
1800 / डब्ल्यू	27-2-2024	28-2-2024	हलवाई की बगीची जेड पी एस 1	नहीं	नहीं	-	0	0	0	0	-	0.3 P.P.M	उत्तम	
1801 / डब्ल्यू	27-2-2024	28-2-2024	रकाब गंज जेड पी एस 1	नहीं	नहीं	-	0	0	0	0	-	0.2 P.P.M	उत्तम	
1802 / डब्ल्यू	27-2-2024	28-2-2024	बुंदू कटरा पानी की टंकी 1	नहीं	नहीं	-	0	0	0	0	-	0.2 P.P.M	उत्तम	
1803 / डब्ल्यू	27-2-2024	28-2-2024	कमला नगर पानी की टंकी 1	नहीं	नहीं	-	0	0	0	0	-	0.3 P.P.M	उत्तम	

संख्या .9.5.4..... दिनांक 24-3-2024

सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

- 1- कार्य. महाप्रबन्धक, जलकल विभाग नगर निगम आगरा।
- 2- मुख्य चिकित्सा अधिकारी आगरा।
- 3- नगर स्वास्थ्य अधिकारी नगर निगम/नगर पालिका परिषद आगरा।



वरिष्ठ लैबो टेक्नीशियन
राज्य स्वास्थ्य संस्थान, उ०प्र०
लखनऊ

अपर निदेशक,
राज्य स्वास्थ्य संस्थान, उ०प्र०
लखनऊ

कार्यालय महाप्रबन्धक जलकल विभाग नगर निगम, आगरा से प्राप्त जल के रसायनिक विश्लेषण का परिणाम द्वारा एकत्रित/द्वारा भेजा गया

एकत्र करने का दिनांक	चीफ केमिस्ट
प्राप्त होने का दिनांक	20-03-2024
विश्लेषण का दिनांक	20-03-2024
जल प्राप्ति का स्थान	22-03-2024
भौतिक लक्षण	फ्लोर पम्प (मु०)
प्रतिक्रिया	पारदर्शी
असंयोजित एवं लवणीय तिक्ताति भाग (फ्री एवं सेलाईन अमोनिया) पी०पी०एम०	हल्का क्षारीय
एल्बुमिनाइड अमोनिया पी०पी०एम०	नहीं
37 से०ग्रे० पर 3 घण्टे में अवशोषित जायक भाग(आक्सीजन एब्जाब) पी०पी०एम०	नहीं
सांद्र विलयन में समस्त भाग(सालिड्स इन साल्यूशन टोटल) पी०पी०एम०	362.0
सांद्र विलयन में अनुत्पत भाग(सालिड्स इन साल्यूशन फिक्स्ड) पी०पी०एम०	240.0
सांद्र विलयन में उत्पत भाग(सालिड्स इन साल्यूशन वोलेशन) पी०पी०एम०	122.0
प्रज्वलन पर रूप	नो चारिंग
सम्पूर्ण कठोरता भाग पी०पी०एम०	198.0
स्थायी कठोरता भाग पी०पी०एम०	72.0
अस्थायी कठोरता भाग पी०पी०एम०	126.0
क्लोराईड्स पी०पी०एम०	72.0
नाईट्राईड्स पी०पी०एम०	नहीं
नाइट्रेट्स पी०पी०एम०	नहीं
फ्लोराइड पी०पी०एम०	0.2
रेजीडुअल क्लोरीन पी०पी०एम०	0.4
अभ्युक्ति	पेय योग्य

संख्या -570/W 29

सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

- 1- कार्यालय महाप्रबन्धक जलकल विभाग नगर निगम, आगरा ।
- 2- मुख्य चिकित्सा अधिकारी, आगरा ।
- 3- नगर स्वास्थ्य अधिकारी, नगर निगम/नगर पालिका, आगरा ।

19/3-4-2024

वसिष्ठ लेबो, टेक्नीशियन
राज्य स्वास्थ्य संस्थान, उ०प्र०,
लखनऊ ।



अपर निदेशक,
स्वास्थ्य संस्थान, उ०प्र०,
लखनऊ ।

राज्य स्वास्थ्य संस्थान, उत्तर प्रदेश, अलीगंज, लखनऊ

कार्य: महाप्रबन्धक, जलकल विभाग नगर निगम आगरा से लिये गये पानी के नमूनों की जीवाणु का परिणाम

नमूना एकत्र करने वाले व्यक्ति का नाम तथा पद - डा० दीपक सिंह चीफ फार्मि०

क्रम संख्या	एकत्र करने का दिनांक तथा समय	प्राप्त होने का दिनांक तथा आवपन (इनाकुलेशन)	जल प्राप्ति का स्थान	घास्य पर के मण्डल का गणन प्रति मिली लीटर फर्मी (Colony count on Nut. Agar)		Presumptive coliform count				अति संभाव्य कोलीफार्म संख्या / 100 मिलीलीटर जल से (एमपीएन) / 100 कोलीफार्म / 100 मिलीलीटर	असंगोहित या अवशिष्ट नीरजी भाग 10 अखंड में Residual Chlorine P.P.M	अभ्युक्ति
				48 घंटे में 37 से०प्र० तापमानपर	72 घंटे में कमरे के तापमानपर	प्रत्येक परखनली में रखे गये जल की मात्रा रखी गई परखनली की संख्या	50 मि० ली०	10 मि० ली०	1 मि० ली०			
254 / डब्लू०	20-05-2024	21-05-2024	हलवाई की बगीची जेड पी एस 1	नहीं	नहीं	-	0	0	0	0	0.2 P.P.M	उत्तम
255 / डब्लू०	20-05-2024	21-05-2024	लॉयर्स कालोनी जेड पी एस 1	नहीं	नहीं	-	0	0	0	0	0.3 P.P.M	उत्तम
256 / डब्लू०	20-05-2024	21-05-2024	शाहगंज जिला जेड पी एस 1	नहीं	नहीं	-	0	0	0	0	0.4 P.P.M	उत्तम
257 / डब्लू०	20-05-2024	21-05-2024	नौलखा जेड पी एस 1	नहीं	नहीं	-	0	0	0	0	0.2 P.P.M	उत्तम

संख्या 1/2024 दिनांक 21-05-2024

सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

- कार्या. महाप्रबन्धक, जलकल विभाग नगर निगम आगरा ।
- मुख्य चिकित्सा अधिकारी आगरा ।
- नगर स्वास्थ्य अधिकारी नगर निगम / नगर पालिका परिषद आगरा ।



वरिष्ठ लैब० टेक्नीशियन
राज्य स्वास्थ्य संस्थान, उ०प्र०
लखनऊ

राज्य स्वास्थ्य संस्थान, उ०प्र०
लखनऊ

कार्यालय महाप्रबन्धक, जलकल विभाग नगर निगम, आगरा से प्राप्त जल के रसायनिक विश्लेषण का परिणाम

द्वारा एकत्रित / द्वारा भेजा गया	चीफ केमिस्ट
एकत्र करने का दिनांक	20-05-2024
प्राप्त होने का दिनांक	21-05-2024
विश्लेषण का दिनांक	24-05-2024
जल प्राप्ति का स्थान	फ्लोमोर पम्प (मु०)
भौतिक लक्षण	पारदर्शी
प्रतिक्रिया	हल्का क्षारीय
असंयोजित एवं लवणीय तिरताति भाग (फ्री एवं सेलाईन अमोनिया) पी०पी०एम०	नहीं
एल्बुमिनाइड अमोनिया पी०पी०एम०	नहीं
37 से०ग्रे० पर 3 घण्टे में अवशोषित जायक भाग(आक्सीजन एब्जॉर्ब) पी०पी०एम०	नहीं
सांद्र विलयन में समस्त भाग(सालिड्स इन साल्यूशन टोटल) पी०पी०एम०	418.0
सांद्र विलयन में अनुत्पत भाग(सालिड्स इन साल्यूशन फिक्स्ड) पी०पी०एम०	256.0
सांद्र विलयन में उत्पत भाग(सालिड्स इन साल्यूशन वोलेशन) पी०पी०एम०	162.0
प्रज्वलन पर रूप	नो वारिंग
सम्पूर्ण कठोरता भाग पी०पी०एम०	176.0
स्थायी कठोरता भाग पी०पी०एम०	80.0
अस्थायी कठोरता भाग पी०पी०एम०	96.0
क्लोराईड्स पी०पी०एम०	36.0
नाईट्राईड्स पी०पी०एम०	नहीं
नाइट्रेट्स पी०पी०एम०	नहीं
फ्लोराइड पी०पी०एम०	0.2
रेजीडुअल क्लोरीन पी०पी०एम०	0.4
अभ्युक्ति	पेय योग्य

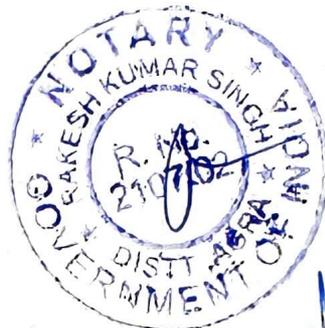
संख्या -61/W 156

सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित --

- 1- कार्यालय महाप्रबन्धक, जलकल विभाग नगर निगम, आगरा ।
- 2- मुख्य चिकित्सा अधिकारी, आगरा ।
- 3- नगर स्वास्थ्य अधिकारी, नगर निगम/नगर पालिका, आगरा ।

वारंश लैब० टेक्नीशियन
राज्य स्वास्थ्य संस्थान, उ०प्र०,
लखनऊ ।

अपर निदेशक,
राज्य स्वास्थ्य संस्थान, उ०प्र०,
लखनऊ ।



राज्य स्वास्थ्य संस्थान, उत्तर प्रदेश, अलीगंज, लखनऊ

कार्य: महाप्रबन्धक, जलकल विभाग नगर निगम आगरा से लिये गये पानी के नमूनों की जीवाणु का परिणाम

नमूना एकत्र करने वाले व्यक्ति का नाम तथा पद - डा० दीपक सिंह चीफ फार्मि०

क्रम संख्या	एकत्र करने का दिनांक तथा समय	प्राप्त होने का दिनांक तथा आवपन (इनाकुलेशन)	जल प्राप्ति का स्थान	घास्य पर के मण्डल का गणन प्रति मिली लीटर फर्मी (Colony count on Nut. Agar)		Presumptive coliform count				अति संभाव्य कोलीफार्म संख्या / 100 मिलीलीटर जल से (एमपीएन) / 100 कोलीफार्म / 100 मिलीलीटर	असंगोहित या अवशिष्ट नीरजी भाग 10 खंड में Residual Chlorine P.P.M	अभ्युक्ति
				48 घंटे में 37 से०प्र० तापमानपर	72 घंटे में कमरे के तापमानपर	प्रत्येक परखनली में रखे गये जल की मात्रा रखी गई परखनली की संख्या	50 मि० ली०	10 मि० ली०	1 मि० ली०			
254 / डब्लू०	20-05-2024	21-05-2024	हलवाई की बगीची जेड पी एस 1	नहीं	नहीं	-	0	0	0	0	0.2 P.P.M	उत्तम
255 / डब्लू०	20-05-2024	21-05-2024	लॉयर्स कालोनी जेड पी एस 1	नहीं	नहीं	-	0	0	0	0	0.3 P.P.M	उत्तम
256 / डब्लू०	20-05-2024	21-05-2024	शाहगंज क्लितीय जेड पी एस 1	नहीं	नहीं	-	0	0	0	0	0.4 P.P.M	उत्तम
257 / डब्लू०	20-05-2024	21-05-2024	नौलखा जेड पी एस 1	नहीं	नहीं	-	0	0	0	0	0.2 P.P.M	उत्तम

संख्या 1/2024 दिनांक 21-05-2024

सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

- 1- कार्य: महाप्रबन्धक, जलकल विभाग नगर निगम आगरा ।
- 2- मुख्य चिकित्सा अधिकारी आगरा ।
- 3- नगर स्वास्थ्य अधिकारी नगर निगम / नगर पालिका परिषद आगरा ।



वरिष्ठ लैब० टेक्नीशियन
राज्य स्वास्थ्य संस्थान, उ०प्र०
लखनऊ

राज्य स्वास्थ्य संस्थान, उ०प्र०
लखनऊ

द्वारा एकत्रित/द्वारा भेजा गया	संयुक्त टीम
एकत्र करने का दिनांक	30-05-2024
प्राप्त होने का दिनांक	30-05-2024
विश्लेषण का दिनांक	01-06-2024
जल प्राप्ति का स्थान	8 बी०टी० पम्प (मु०)
भौतिक लक्षण	पारदर्शी
प्रतिक्रिया	हल्का क्षारीय
असंयोजित एवं लवणीय तिक्ताति भाग (फ्री एवं सेलाईन अमोनिया) पी०पी०एम०	नहीं
एल्बुमिनाइड अमोनिया पी०पी०एम०	नहीं
37 से०ग्रे० पर 3 घण्टे में अवशोषित जारक भाग(आक्सीजन एब्जार्ब) पी०पी०एम०	नहीं
सांद्र विलयन में समस्त भाग(सालिड्स इन साल्यूशन टोटल) पी०पी०एम०	356.0
सांद्र विलयन में अनुत्पत भाग(सालिड्स इन साल्यूशन फिक्स्ड) पी०पी०एम०	218.0
सांद्र विलयन में उत्पत भाग(सालिड्स इन साल्यूशन वोलेशन) पी०पी०एम०	138.0
प्रज्वलन पर रूप	नो चारिंग
सम्पूर्ण कठोरता भाग पी०पी०एम०	112.0
स्थायी कठोरता भाग पी०पी०एम०	82.0
अस्थायी कठोरता भाग पी०पी०एम०	30.0
क्लोराईड्स पी०पी०एम०	46.0
नाईट्राईड्स पी०पी०एम०	नहीं
नाइट्रेट्स पी०पी०एम०	नहीं
फ्लोराइड पी०पी०एम०	0.3
रेजीड्युअल क्लोरीन पी०पी०एम०	0.2
अम्युवित	पेय योग्य

संख्या -71/W 1724

सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

- 1- कार्यालय महाप्रबन्धक, जलकल विभाग नगर निगम, आगरा ।
- 2- मुख्य चिकित्सा अधिकारी, आगरा ।
- 3- नगर स्वास्थ्य अधिकारी, नगर निगम/नगर पालिका, आगरा ।

वरिष्ठ लेबो टेक्नीशियन
राज्य स्वास्थ्य संस्थान, उ०प्र०,
लखनऊ ।

अपर निदेशक,
राज्य स्वास्थ्य संस्थान, उ०प्र०,
लखनऊ ।



Handwritten signature and date: 2/6/24

राज्य स्वास्थ्य संस्थान, उत्तर प्रदेश, अलीगंज, लखनऊ

महाप्रबन्धक, जलकल विभाग नगर निगम आगरा से लिये गये पानी के नमूनों की जीवाणु का परिणाम

नमूना एकत्र करने वाले व्यक्ति का नाम तथा पद - श्री दीपक सिंह

क्रम संख्या	एकत्र करने का दिनांक तथा समय	प्राप्त होने का दिनांक तथा आवपन (इनाकुलेशन)	जल प्राप्ति का स्थान	घास्य पर के मण्डल का गणन प्रति मिली लीटर पानी (Colony count on Nut. Agar)		प्रत्येक परखनली में रखे गये जल की मात्रा	Presumptive coliform count				अति संभाव्य कोलीफार्म संख्या / 100 मिलीलीटर (एमपीएन10 कोलीफार्म / 100 मिलीलीटर)	इ0एम10बी0 एगर रिपोर्ट / 24घंटे 37°C	असंयोजित या अवशिष्ट नीरजी भाग 10 लाख में (Residual Chlorine) P.P.M.	अभ्युक्ति
				48 घंटे में 37 से0प्र0 तापमानपर	72 घंटे में कभरे के तापमानपर		50 मि0 ली0	10 मि0 ली0	1 मि0 ली0					
313 / डब्लू0	30-05-2024	31-05-2024	लोहा मंडी जैड पी एस	नही	नही	रखी गई परखनली की संख्या	1	5	0	0	0	0.2 P.P.M	उत्तम	
314 / डब्लू0	30-05-2024	31-05-2024	रकाब गंज जैड पी एस	नही	नही		0	0	0	0	0	0.2 P.P.M	उत्तम	
315 / डब्लू0	30-05-2024	31-05-2024	काला महल पानी की टंकी	नही	नही		0	0	0	0	0	0.3 P.P.M	उत्तम	
316 / डब्लू0	30-05-2024	31-05-2024	कमला नगर पानी की टंकी	नही	नही		0	0	0	0	0	0.2 P.P.M	उत्तम	

संख्या 1.6.7.2..... दिनांक 13.6.2024

सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

- कार्या महाप्रबन्धक, जलकल विभाग नगर निगम आगरा ।
- मुख्य चिकित्सा अधिकारी आगरा ।
- नगर स्वास्थ्य अधिकारी नगर निगम / नगर पालिका परिषद आगरा ।



वरिष्ठ लेब0 टेक्नीशियन
राज्य स्वास्थ्य संस्थान, उ0प्र0
लखनऊ

अपर निदेशक,
राज्य स्वास्थ्य संस्थान, उ0प्र0
लखनऊ